by the Hon'ble Court in the fresh list filed by Director General (Prisons) with whom Police had to establish contact. Therefore, Delhi Police was required to contact 606 (97 of the previous list + 511 of the fresh list) life convicts.

In compliance of the directions of the Hon'ble High Court of Delhi, out of total of 606 such life convicts, only 186 life convicts remain to be contacted/ located. All efforts are made by the Delhi Police to contact/locate these life convicts.

Bomb blast in Pune

†2204. SHRI ISHWARAL SHANKARLAL JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that bomb blast had occurred near Faraskhana police station in Pune, Maharashtra recently;
- (b) whether terrorists are behind this bomb blast and it was an act of terrorist conspiracy;
 - (c) whether Government is investigating the above incident of bomb blast; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Yes, Sir.

(b) to (d) The case is being investigated by the Anti-Terrorism Squad, Maharashtra State. The preliminary investigations indicate towards the use of Ammonium Nitrate as main charge for the IED. The role of any terror organization cannot be ruled out as it seems to be a meticulously planned attack.

Increase in crime against women

2205. SHRI PANKAJ BORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has recorded an upward graph in the crime against women; and
 - (b) if so, the action taken by Government to stop such assaults immediately?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) As per information available, there has been an increase in number of cases registered on account of crimes against women over the years.

[†]Original notice of the question was received in Hindi.